LOK SABHA UNSTARRED QUESTION NO. 2352 TO BE ANSWERED ON 03 AUGUST, 2023

Revenue from Petroleum Products

2352. SHRI SHANMUGA SUNDARAM K.:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Union Government has earned more than Rupees twenty lakh crore through the sale of Petrol/Diesel/LPG during the last five years;
- (b) if so, the details thereof and if not, the actual revenue generated thereon during the said period, year-wise;
- (c) the measures taken to reduce the cess levied on the sale of Petrol/Diesel;
- (d) the details of the cess collected on the sale of Petrol/Diesel during the last five years; and
- (e) the details of the effective steps taken to provide relief to the common people of the country?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (e): Prices of petrol and diesel in the country have been market-determined with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel. Public Sector Oil Marketing Companies (OMCs) have not increased prices of petrol and diesel since 6th April 2022.

Government has reduced Central Excise duty by Rs. 13/ litre and Rs. 16/ litre on petrol and diesel respectively in two tranches in November 2021 and May 2022. The excise duty reductions were fully passed on to consumers and retail prices fell as a result. The measure was aimed to give a further fillip to the economy and to boost consumption and keep inflation low, thus helping the poor and middle classes. Subsequently, many States/UTs have also reduced VAT rates on petrol and diesel.

The details of contribution of petroleum sector to exchequer since 2018-19 are given below:

(Rs. in Crore)

	Total Contribution to Central Exchequer	Total Contribution to State Exchequer	Total Contribution of Petroleum Sector to Exchequer
2018-19	348041	227591	575632
2019-20	334315	221056	555370
2020-21	455069	217650	672719
2021-22	492303	282122	774425
2022-23 (P)	428067	320651	748718

The above is based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 15 major oil & gas companies. The amount reported by the companies to PPAC is the consolidated amount of all taxes/cess/ duties /GST etc. for crude oil and petroleum products.

(P) - Provisional

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